

## List of operational creditors (Other than Workmen and Employees and Government Dues)

Details of Claim received										Details of Claim Admitted				Amount covered by		Amount of any mutual dues, that may be set off		Amount of claim under verification		Remarks, if any
S.No.	Name of creditor	Identifica tion No.	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount of security interest	Guarante e	Whether related party?	Contingent Claim	Amount of claim not admitted	Amount of claim not admitted	Amount of claim under verification	Remarks, if any						
1	LAYTON MANAGEMENT SOLUTIONS PRIVATE LIMITED	-	20-May-19	73,072.00	73,072.00	Operational	-	-	No	-	-	-	-	-						
2	ABHILEET SINHA	-	-	9,900.00	9,900.00	Operational	-	-	No	-	-	-	-	-						
3	ADPAY MOBILE PAYMENT INDIA PRIVATE LIMITED	-	-	1,04,65,228.00	1,02,37,122.00	Operational	-	-	No	-	-	-	2,28,106.00	-						
4	AGARWAL LAW ASSOCIATES	-	-	1,24,29,873.00	1,24,29,873.00	Operational	-	-	No	-	-	-	-	-						
5	KIM GLOBAL INNOVATIVE SOLUTIONS-PROPRITOR-VINESH-G THAKKAR	-	20-May-19	10,20,859.00	-	Operational	-	-	No	-	-	-	10,20,859.00	-						
6	ANRCEL LIMITED	-	-	56,29,018.00	56,29,018.00	Operational	-	-	No	-	-	-	-	-						
7	ANUP KUMAR CHOUDHURY	-	21-May-19	8,75,954.00	8,75,954.00	Operational	-	-	No	-	-	-	-	-						
8	ASPA ENGINEERING	-	-	1,85,471.00	1,85,471.00	Operational	-	-	No	-	-	-	-	-						
9	AT&T TELECOM INFRASTRUCTURE PRIVATE LIMITED	-	-	66,81,69,520.39	19,99,48,674.74	Operational	-	-	No	45,00,02,038.59	-	-	1,82,18,807.06	-						
10	AXIS TRUSTEE SERVICES LIMITED (ATSU)	-	21-May-19	67,42,205.00	-	Operational	-	-	No	-	-	-	67,42,205.00	-						
11	BHARAT SANCHAI NIGAM LIMITED	-	-	1,48,50,74,283.00	6,32,01,526.88	Operational	-	-	No	1,17,51,90,440.15	-	-	24,66,82,315.97	-						
12	BHARTI AIRTEL LIMITED	-	-	1,81,76,758.00	1,81,76,758.00	Operational	-	-	No	-	-	-	-	-						
13	BHARTI HEXACOM LIMITED	-	-	10,99,173.00	10,99,173.00	Operational	-	-	No	-	-	-	-	-						
14	BHARTI INFRATEL LIMITED	-	-	1,53,08,86,217.00	59,05,12,913.00	Operational	-	-	No	94,01,34,114.07	-	-	-	-						
15	BRIGHTLINE ESTATES LIMITED	-	-	14,48,645.00	14,48,645.00	Operational	-	-	No	-	-	-	-	-						
16	CAREER SKILLS MANAGEMENT SERVICES	-	-	39,877.00	35,956.00	Operational	-	-	No	-	-	-	3,921.00	-						
17	DEB ENGINEERING	-	-	35,708.00	35,708.00	Operational	-	-	No	-	-	-	-	-						
18	DISHNET WIRELESS LIMITED	-	-	1,06,99,03,226.00	1,06,99,03,226.00	Operational	-	-	No	-	-	-	-	-						
19	DURGAPUR CINEMA PROP. SANJEEV CHATTERJEE	-	17-May-19	54,62,057.06	54,62,057.06	Operational	-	-	No	-	-	-	-	-						
20	EASTCOMPEACE INDIA PRIVATE LIMITED	-	-	5,04,35,144.07	5,04,35,144.07	Operational	-	-	No	-	-	-	-	-						
21	EVOLVE DIGITAL SOLUTIONS PVT. LTD.	-	-	36,27,729.00	29,12,703.00	Operational	-	-	No	-	-	-	7,15,026.00	-						
22	GTL INFRASTRUCTURE LIMITED	-	-	39,93,73,086.00	18,94,49,205.62	Operational	-	-	No	20,99,23,880.38	-	-	-	-						
23	HBL POWER SYSTEMS LTD	-	-	7,47,045.75	7,47,045.75	Operational	-	-	No	-	-	-	-	-						
24	HUNGAMA DIGITAL MEDIA ENTERTAINMENT PRIVATE LIMITED	-	-	12,98,66,139.00	6,37,44,544.74	Operational	-	-	No	-	-	-	6,61,21,594.26	-						
25	INDUS TOWERS LIMITED	-	-	75,79,68,493.80	62,09,59,261.14	Operational	-	-	No	-	-	-	13,70,09,232.66	-						
26	INDUSTRIAL SECURITY CONSULTANTS & SERVICES	-	-	1,76,038.36	1,76,038.36	Operational	-	-	No	-	-	-	-	-						
27	J. SAGAR ASSOCIATES	-	-	13,37,468.00	13,37,468.00	Operational	-	-	No	-	-	-	-	-						
28	JEHANGIR D I MISTRY	-	17-May-19	8,25,000.00	8,25,000.00	Operational	-	-	No	-	-	-	-	-						
29	K.K. INFONET SYSTEM	-	-	1,03,93,765.92	91,00,772.00	Operational	-	-	No	-	-	-	12,92,993.92	-						
30	KUMAR SHREE VIKASH	-	-	12,58,049.00	5,09,966.00	Operational	-	-	No	-	-	-	7,48,083.00	-						
31	LOGISTICS INDIA	-	-	25,600.00	25,600.00	Operational	-	-	No	-	-	-	-	-						
32	M.S. SETHI & ASSOCIATES	-	-	38,350.00	38,350.00	Operational	-	-	No	-	-	-	-	-						
33	M/S BHAMBARI PRINTERS	-	-	12,83,290.84	10,07,968.34	Operational	-	-	No	-	-	-	2,75,322.50	-						
34	M/S BLUE OCEAN INFRATEL	-	-	38,646.00	-	Operational	-	-	No	-	-	-	38,646.00	-						
35	M/S CROWN ENGINEERING & CABLE SERVICES	-	-	55,18,444.00	-	Operational	-	-	No	-	-	-	55,18,444.00	-						
36	M/S HANHYO TECHNOLOGIES PRIVATE LIMITED	-	-	1,71,12,567.36	1,71,12,567.36	Operational	-	-	No	-	-	-	-	-						
37	M/S INFOTECH SOLUTION. (VENDOR CODE: 520374)	-	-	17,75,800.00	13,59,183.00	Operational	-	-	No	-	-	-	4,16,617.00	-						
38	M/S KIRTI ASSOCIATES	-	-	20,33,286.50	4,09,640.00	Operational	-	-	No	-	-	-	16,23,646.50	-						
39	M/S. S. K. ASSOCIATES	-	-	2,76,000.00	2,76,000.00	Operational	-	-	No	-	-	-	-	-						
40	M/S. SUREN INFRATEL PRIVATE LIMITED	-	-	37,350.00	37,350.00	Operational	-	-	No	-	-	-	-	-						
41	MANALI SINGHAL	-	-	3,58,06,935.00	3,58,06,935.00	Operational	-	-	No	-	-	-	-	-						
42	MANTU & CO	-	-	88,638.00	7,656.00	Operational	-	-	No	-	-	-	80,982.00	-						
43	MAYA SINGH	-	21-May-19	1,69,337.00	1,69,337.00	Operational	-	-	No	-	-	-	-	-						
44	MESSRS. R. GINODIA & CO.	-	20-May-19	15,20,205.00	15,20,205.00	Operational	-	-	No	-	-	-	-	-						
45	MR. NAVANTY PRAKASH SINGH	-	-	2,75,000.00	2,75,000.00	Operational	-	-	No	-	-	-	-	-						
46	MR. SAKET SINGH	-	-	2,55,000.00	2,55,000.00	Operational	-	-	No	-	-	-	-	-						
47	MR. UTTAM KUMAR DAGA THE MINING AND ENGINEERING CORPORATION, A PROPRIETARY	-	21-May-19	3,59,006.00	3,59,006.00	Operational	-	-	No	-	-	-	-	-						
48	NECEL CREDIT RATING AGENCY PVT. LTD. (ADCN98700)	-	21-May-19	1,06,66,355.38	1,00,79,255.55	Operational	-	-	No	-	-	-	5,87,099.83	-						
49	NEWTECH INDIA	-	-	2,52,911.00	2,52,911.00	Operational	-	-	No	-	-	-	-	-						
50	OFFSHOOT AGENCY PRIVATE LIMITED	-	-	42,85,958.00	24,41,252.00	Operational	-	-	No	-	-	-	18,43,806.00	-						
51	ONOFF COMMUNICATIONS LTD	-	-	5,15,49,144.00	5,15,49,144.00	Operational	-	-	No	-	-	-	-	-						
52	PADMA ELECTRICAL ENTERPRISES	-	-	81,79,388.00	-	Operational	-	-	No	-	-	-	81,79,388.00	-						
53	PRATAP TECHNOCRATS PRIVATE LIMITED	-	-	4,28,788.00	4,28,788.00	Operational	-	-	No	-	-	-	-	-						
54	PROP. JAMIRHUSSAIN (GURUNANAK TEMPO SERVICE)	-	27-Feb-20	8,400.00	8,400.00	Operational	-	-	No	-	-	-	-	-						
55	RAJAWALSHA MFG. CO. PVT. LTD.	-	10-20-29-231-95	1,72,05,950.00	2,89,62,717.32	Operational	-	-	No	-	-	-	7,30,66,604.63	-						
56	RELCOM ENGINEERING PRIVATE LIMITED	-	-	1,72,05,950.00	1,72,05,950.00	Operational	-	-	No	-	-	-	-	-						
57	RELIANCE JIO INFOCOM LIMITED ON BEHALF OF RELIANCE JIO INFRATEL PRIVATE LIMITED	-	-	9,52,91,324.00	8,72,25,276.00	Operational	-	-	No	-	-	-	80,66,048.00	-						
58	R.S. & ENTERPRISES	-	20-May-19	23,573.00	23,573.00	Operational	-	-	No	-	-	-	23,573.00	-						
59	SAMBHARIT SOLUTIONS PRIVATE LIMITED	-	13-May-19	25,000.00	25,000.00	Operational	-	-	No	-	-	-	-	-						
60	SANDAW PRINTS PRIVATE LIMITED	-	-	10,95,842.00	8,46,730.00	Operational	-	-	No	-	-	-	2,49,112.00	-						
61	SHRI RADHA KRISHNA SEVA SADAN TRUST	-	20-May-19	2,01,150.78	-	Operational	-	-	No	-	-	-	2,01,150.78	-						
62	SKYING	-	13-Jun-19	47,275.00	47,275.00	Operational	-	-	No	-	-	-	-	-						
63	SWARUP D. PATEL	-	20-Feb-20	28,000.00	28,000.00	Operational	-	-	No	-	-	-	-	-						
64	SYNERGY TELECOM PRIVATE LIMITED	-	20-May-19	31,622.00	31,622.00	Operational	-	-	No	-	-	-	-	-						
65	T. R. CHADHA & CO LLP (TRC)	-	21-May-19	94,400.00	94,400.00	Operational	-	-	No	-	-	-	-	-						
66	TATA TELESERVICES (MAHARASHTRA) LIMITED	-	-	55,28,638.00	37,76,765.27	Operational	-	-	No	-	-	-	17,51,872.73	-						
67	TATA TELESERVICES LIMITED	-	-	10,25,24,032.00	9,64,12,778.97	Operational	-	-	No	-	-	-	61,11,253.03	-						
68	LINDSAY PRODUCTIONS PRIVATE LIMITED	-	15-May-19	72,07,616.00	72,07,616.00	Operational	-	-	No	-	-	-	-	-						
69	LTV SOFTWARE COMMUNICATIONS LIMITED	-	17-Jun-19	93,96,115.00	93,96,115.00	Operational	-	-	No	-	-	-	-	-						
70	L. K. JINDAL & CO	-	21-May-19	39,188.00	39,188.00	Operational	-	-	No	-	-	-	-	-						
71	M. P. MEHTA & CO (PROPRIETOR VIPUL PRANAL MEHTA)	-	20-May-19	7,15,080.00	7,15,080.00	Operational	-	-	No	-	-	-	-	-						
72	MEKAY CONNECTORS PVT. LTD.	-	-	1,80,417.69	75,913.60	Operational	-	-	No	-	-	-	1,04,504.09	-						
73	VODAFONE IDEA LIMITED (ERSTWHILE VODAFONE INDIA LTD & VODAFONE MOBILE SERVICE LTD)	-	-	10,60,000.00	10,60,000.00	Operational	-	-	No	-	-	-	-	-						
74	VODAFONE IDEA LIMITED (ERSTWHILE VODAFONE INDIA LTD & VODAFONE MOBILE SERVICE LTD)	-	-	5,69,67,70,000.00	-	Operational	-	-	No	5,69,67,70,000.00	-	-	-	-						
75	WORLD PHONE INDIA PRIVATE LIMITED	-	-	11,02,460.00	11,02,460.00	Operational	-	-	No	-	-	-	-	-						
76	ZTE CORPORATION	-	-	1,22,82,46,048.28	1,22,82,46,048.28	Operational	-	-	No	-	-	-	-	-						
77	ZTE TELECOM INDIA PRIVATE LIMITED	-	-	4,89,47,861.00	4,89,47,861.00	Operational	-	-	No	-	-	-	-	-						
78	RELIANCE REALTY LTD	-	-	67,87,21,691.00	67,87,21,691.00	Operational	-	-	Yes	-	-	-	-	-						
79	GLOBALCOM IDC LIMITED	-	-	3,39,64,704.00	3,39,64,704.00	Operational	-	-	Yes	-	-	-	-	-						
80	RELIANCE TECH SERVICES LIMITED	-	-	2,89,45,795.00	2,89,45,795.00	Operational	-	-	Yes	-	-	-	-	-						
81	RELIANCE HR SERVICES PRIVATE LIMITED	-	-	29,29,740.00	29,29,740.00	Operational	-	-	Yes	-	-	-	-	-						
82	BSES RAJDHANI POWER LIMITED	-	-	4,52,150.00	-	Operational	-	-	Yes	-	-	-	4,52,150.00	-						
83	BSES YAMUNA POWER LIMITED	-	-	57,910.00	-	Operational	-	-	Yes	-	-	-	57,910.00	-						
84	I.P. AGENCY (DISTRIBUTORSHIP) BEARING CRT CODE- 8643200130	-	-	2,40,857.00	1,19,827.94	Operational	-	-	No	-	-	-	1,21,029.06	-						
85	A.P. AGENCY (RELIANCE MOBILE STORE) BEARING CRT CODE 6843200017	-	-	62,361.00	20,288.86	Operational	-	-	No	-	-	-	42,072.14	-						
86	BARUNAL SONS(SHISHI LENIHARA)	-	-	3,54,101.00	1,39,578.57	Operational	-	-	No	-	-	-	2,14,522.43	-						
87	CHANDRASEKHAR S	-	-	88,700.00	-	Operational	-	-	No	-	-	-	88,700.00	-						
88	FRIENDS COMPUTER MOBILE AND PHOTO COPY, PROP. SANJAY PATIDAR	-	-	12,70,558.81	6,52,318.04	Operational	-	-	No	-	-	-	6,18,240.77	-						
89	GANPATI SERVICES	-	-	2,54,306.62	1,28,344.63	Operational	-	-	No	-	-	-	1,25,961.99	-						
90	HIGHLINE COMMUNICATIONS	-	-	4,15,789.00	49,389.29	Operational	-	-	No	-	-	-	3,67,399.71	-						
91	HOTLINE COMMERCIAL SERVICES	-	-	8,50,000.00	1,31,114.42	Operational	-	-	No	-	-	-	7,18,885.58	-						
92	JANA AGENCY	-	-	13,38,958.88	13,38,958.88	Operational	-	-	No	-	-	-	-	-						
93	M/S PEARL ENTERPRISES PROP. - SHARAD RAI	-	-	28,63,961.00	23,29,510.44	Operational	-	-	No	-	-	-	5,34,450.56	-						
94	MOBILE WORLD COMMUNICATION	-	-	4,80,380.00	1,97,320.20	Operational	-	-	No	-	-	-	2,82,959.80	-						
95	MOHIT ENTERPRISES	-	-	77,640.00	77,640.00	Operational	-	-	No	-	-	-	-	-						
96	PRANAV ENTERPRISES	-	-	57,506.00	57,506.00	Operational	-	-	No	-	-	-	-	-						
97	PRIVA ENTERPRISES	-	-	3,81,607.00	66,119.43	Operational	-	-	No	-	-</									

3. The claim submitted by related parties/ potential related parties have been verified on the basis of outstanding balance as per the records of the Corporate Debtor. Any amount claimed in excess of the records of the Corporate Debtor have been rejected.

4. The claim submitted by distributors have been verified on the basis of outstanding balance payable as per the records of the Corporate Debtor. The amount claimed in excess of the records and/or the cases whereby the sufficient supporting documents have not been provided have

5. Department of Telecommunications ("DoT") has submitted a claim vide Form B (earlier submitted in Form F).

6. On account of the judgement pronounced by Hon'ble Supreme Court dated October 24, 2019 in the matter ("AGR Matter") of Union of India v. Association of Unified Service Providers of India and Ors. ("Judgment") in relation to definition of Adjusted Gross Revenue ("AGR") for calculation of License Fee ("LF") and Spectrum Usage Charges ("SUC") (collectively referred as "AGR Dues"), DOT has been requested vide letter dated November 18, 2019 to make necessary changes as appropriate to their claim pursuant to the Judgment, and re-submit the same to the RP for verification. DOT is yet to submit the revised claims pursuant to the Judgment. The claim components pertaining to LF and SUC dues as reflected in the claims already submitted by DOT, which were earlier treated as contingent claims (on account of the matter being sub-judice), have now crystallized pursuant to the Judgment and accordingly have been verified and admitted as 'operational debts'. Further, the Hon'ble Supreme Court passed an order dated July 20, 2020 in the AGR Matter ("Additional Judgment"), wherein the amount of AGR Dues pertaining to the corporate debtor have been set out in respect of which no further dispute including reassessment or recalculation, is permitted to be made.

In pursuance to the Judgment and Additional Judgment (collectively referred to as "Judgments"), a liability of an amount of c.INR 545.65 crore (as on May 7, 2019 in terms of the fresh public announcement(s) dated May 7, 2019 issued in this regard) ("Additional Liability") owing to the DOT has crystallized and accordingly has been provisioned in the books of accounts of the Corporate Debtor w.r.t. AGR Dues liability. In compliance with the Judgments, an amount to the extent of the Additional Liability has also been verified and admitted. Further, c. INR 121.95 crores is currently pending adjudication/ reconciliation before relevant authorities and accordingly, such claim amounts as reflected in the form filed by the DOT has been categorized as "verified as contingent"; however, the same does not constitute an acceptance of liability. The aforesaid treatment is without prejudice to the rights of the Corporate Debtor under applicable laws and contracts to challenge any computation/ determination made by the relevant authority. Additionally, out of the total claim of c.INR 2,252.15 crores, c.INR 56.31 crores towards SUC dues, which was previously rejected due to non-submission of necessary documents/information, has now been admitted, to ensure compliance with the Judgments.